OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

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Ref. No/CZ/Comp./20	024	Dated:	
\$1000 10	CIRCULAR		

This is in continuation to this office earlier circular no. 26719-269499/CZ/Comp./2024 dated 04/05/2024 and 30850-31750/CZ/Comp/2024 dated 24/05/2024 regarding installation of All-In-One DELL Optiplex 7410 Computer Systems received through Hon'ble High Court of Delhi under eCourts Project.

It has been brought to the notice of the undersigned that frequent requests are being received from the courts for providing additional computer systems for the use of Assistant Ahlmad/Civil Nazar of respective court.

Considering the above and availability of stock of Desktop Computer Systems with all the functioning courts after installation of All-in-One Computer Systems, it has been decided that one of the Desktop Computer Systems (out of stock of Computer System available after installation of AIOs) be utilized for the use of Assistant Ahlmad/Civil Nazir of respective court.

It is further to convey that requirement for LAN (Local Area Network) connectivity, if so, required be addressed to the Computer Branch or PWD of respective court complex.

This issue with the approval of Ld. Principal District & Sessions Judge (HQs) and Ld. Principal District & Sessions Judge (West).

(Sunit Kumar Sharma)
Delhi Higher Judicial Services
Chairman, IT & Digitization
Centralized Computer Committee
Delhi District Courts

Copy forwarded for information and necessary action to:

Ref. No. 46603-853/CZ/Comp./2024

 Ld. Principal District & Sessions Judge-New Delhi, South West, East, South, Shahdara, North West, North, South East and North East districts for information and with a request to convey the aforesaid directions to all concerned posted within the respective district.

2. Ld. Principal District & Sessions Judge-cum-Spl. Judge (PC Act) (CBI), Rouse Avenue Court Complex, New Delhi for information with a request to convey the aforesaid directions to all concerned posted within the respective court complex.

3. All Judicial Officers holds courts within the Central and West District, Tis Hazari Courts Complex, Delhi.

4. Ld. Officer In-Charge, Computer Branch, all court complexes, Delhi/New Delhi.

5. PS to Ld. Principal District & Sessions Judge (HQs) for placing before Ld. Principal District & Sessions Judge (HQs), Delhi.

6. PS to Ld. Principal District & Sessions Judge (West) for placing before Ld. Principal District & Sessions Judge (West), Delhi.

7. AOJ/In-charge/Store In-Charge, Computer Branch of all court complexes, Delhi/New Delhi.

8. AE (Electrical), PWD, Tis Hazari Courts for information and consideration of request, if any for installation of LAN connectivity.

The Website Committee/LAYERS Seat to upload the circular on official website/LAYERS.

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(Sunil Kumar Sharma)
Delhi Higher Judicial Services
Chairman, IT & Digitization/
Centralized Computer Committee
Delhi District Courts